

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 427 OF 2015 IN
APPEAL NO. 6 OF 2015**

Dated: 19th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Gujarat Energy Transmission Corporation Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent (s)
OPGS Power Gujarat Pvt. Ltd.Applicant/R-2**

Counsel for the Applicant/(s) : Mr. Ravi Kadam, Sr. Adv.
Mr. Parag Tripathi, Sr. Adv.
Mr. Shekhar Khare
Mr. Bhudiraja
Ms. Poonam Verma
Mr. Akshat Jain

Counsel for the Respondent(s) : Ms. Akshi Seem for
Mr. M.G. Ramachandran

ORDER

Learned Senior Counsel for the Applicant/Respondent No.2 seeks permission to withdraw the application.

Application is allowed to be withdrawn. Accordingly, application is disposed of as withdrawn.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson